

**GOVERNMENT OF INDIA  
AGRO AND RURAL INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:4254

ANSWERED ON:12.08.2002

LOANS UNDER PMRY

ALE NARENDRA;BHIM PRASAD DAHAL;JAGMEET SINGH BRAR;RAVI PRAKASH VERMA;SHIVAJI MANE

**Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:**

- (a) the number of applicants provided with loans under Prime Minister Rojgar Yojana during each of the last three years and thereafter, State-wise and district-wise;
- (b) the details of funds allocated and utilised under the above scheme, district-wise;
- (c) whether most of the funds have been sanctioned ignoring the claim of rural and village youths;
- (d) if so, the reasons therefor;
- (e) whether the Government propose to issue instructions to the Banks/ District officials to consider sympathetically the youths belonging to rural areas and if so, the details thereof; and
- (f) the steps taken to enhance the allocation and coverage of more persons during 2002-2003?

**Answer**

THE MINISTER OF AGRO AND RURAL INDUSTRIES ( SHRI KARIYA MUNDA )

(a): Under the Prime Minister's Rozgar Yojana, the Government of India monitors the implementation of the Scheme State/ U.T-wise and not district-wise. Based upon the reports received from the Reserve Bank of India (RBI), a statement showing State-wise details of the number of applications disbursed loans, during the last three years i.e. 1999-2000; 2000-2001 and 2001-02 under the PMRY is at Annexure-I. The Progress Report for the year 2002-03 under the PMRY is yet to be received from the RBI.

(b): Under the PMRY, the Central Government releases funds for Subsidy as well as for Training and Entrepreneurial Development etc. While the funds for Subsidy are authorised to the RBI for passing on to the individual beneficiaries through the implementing banks, the funds for Training and Entrepreneurial Development etc. are released to States/UTs. In turn, the State Governments allocate these funds on their own to their districts and monitor the utilization of these funds. An amount of Rs. 151.91 crores has been released to State/UTs for Training and Entrepreneurial Development etc. between 1993-94 to 2002-03 (as on 05.08.02) under the PMRY. Out of this amount, State/UTs have reported utilisation of Rs. 121.81 crores. The State/UT-wise details of funds released and utilised from 1993-94 to 2002-03 (as on 05.08.02) are at Annexure-II.

(c) to (e): No, Sir. As per the Evaluation Study (2nd round) conducted by the Institute of Applied Manpower Research (IAMR) New Delhi in 2000-01, the distribution of the beneficiaries in rural and urban areas is 49.9% and 50.1%, respectively.

(f): The steps taken to enhance the coverage of the scheme include allocation of additional targets to the States, measures to improve the recovery of loan over dues, regular interaction with the implementing agencies, relaxation in the eligibility parameters for the applicants like enhancement in the family income ceiling, relaxation of residency criteria for married women, etc.